



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 13.07.2026, 14.07.2026 & 15.07.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1922 of 2025	Armaco Logistics Pvt. Ltd. Vs. B S Ispat Ltd.	13.07.2026	02.09.2026
2.	Comp. App. (AT) (Ins) No. 1285 of 2025 & I.A. No. 2027 of 2026	Edelweiss Asset Reconstruction Company Ltd. Vs. Om Omega Shelters Pvt. Ltd.	14.07.2026	03.09.2026
3.	Comp. App. (AT) (Ins) No. 119 of 2026	Abhinandan Trade Private Limited & Ors. Vs. Kiran Shah RP of KSL and Industries Ltd. & Ors	15.07.2026	14.09.2026
4.	Comp. App. (AT) (Ins) No. 1090 - 1093 of 2026	Edelweiss Asset Reconstruction Company Ltd. Vs. Fab Metals Pvt. Ltd. & Anr. With	15.07.2026	15.09.2026

5.	Comp. App. (AT) (Ins) No. 1119 & 1120 of 2026 (With Defects)	Lodha Developers Limited Vs. CA Kanak Jani the Resolution Professional of Premier Limited & Ors.	15.07.2026	15.09.2026
6.	Comp. App. (AT) (Ins) No. 1699 of 2024	Caryaire Equipment India Pvt Ltd. Vs. Weatherspell Aircon Engineers Pvt Ltd.	15.07.2026	16.09.2026

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar